


**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP NO. 69/Chd/Pb/2016

In the matter of M/s AGI Hospitalities Ltd.

Present: Mr. Atul V. Sood, Advocate for Mr. Vikas Mohan Gupta,
Advocate for petitioner.
Mr. Vineet Khatri, Company Prosecutor along with
Mr. Ashish, Junior Technical Assistant on behalf of
Registrar of Companies & Regional Director.

Arguing counsel is stated to be in some personal difficulty. List
the matter on 31.05.2017 for arguments.


(Justice R.P. Nagrath)
Member (Judicial)

May 18, 2017
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